

Annexure – 6

Name of the corporate debtor: Blu- Smart Mobility Tech Private Limited; Date of commencement of CIRP: 14.10.2025; List of creditors as on: 13.07.2026

List of operational creditors (Employees)

Sl. No.	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Ayush Agarwal	17-11-2025	12,58,179.00	256451.00	Operational creditors (Emp.)	No	0.14	0.00	0.00	1001728.00	-	
2	Mohd Umar Parvez Peerzade	17-11-2025	8,84,645.00	173435.00	Operational creditors (Emp.)	No	0.09	0.00	0.00	711210.00	-	
3	Gurneet Singh	17-11-2025	11,39,712.00	544650.00	Operational creditors (Emp.)	No	0.29	0.00	0.00	595062.00	-	
4	Shashank Kumar Singh	18-11-2025	5,10,111.00	169320.00	Operational creditors (Emp.)	No	0.09	0.00	0.00	340791.00	-	
5	Sakshi Yadav	18-11-2025	8,39,517.79	0.00	Operational creditors (Emp.)	No	0.00	0.00	0.00	839517.79	-	
6	Shubham Kumar Bhardwaj	18-11-2025	6,14,616.40	296344.00	Operational creditors (Emp.)	No	0.16	0.00	0.00	318272.40	-	
7	Anshu	18-11-2025	20,28,141.00	822373.00	Operational creditors (Emp.)	No	0.43	0.00	0.00	1205768.00	-	
8	Aman Jain	18-11-2025	14,18,135.00	347613.00	Operational creditors (Emp.)	No	0.18	0.00	0.00	1070522.00	-	
9	Lella Prathyusha Ratan	18-11-2025	14,83,958.00	716671.00	Operational creditors (Emp.)	No	0.38	0.00	0.00	767287.00	-	
10	Prateek	18-11-2025	15,21,528.70	363360.00	Operational creditors (Emp.)	No	0.19	0.00	0.00	1158168.70	-	
11	Akshay Kumar	18-11-2025	12,52,793.00	254721.00	Operational creditors (Emp.)	No	0.13	0.00	0.00	998072.00	-	
12	Uday Shankar Sinha	18-11-2025	11,66,397.00	396795.00	Operational creditors (Emp.)	No	0.21	0.00	0.00	769602.00	-	
13	Manish Tirugabathina	18-11-2025	9,21,966.00	344866.00	Operational creditors (Emp.)	No	0.18	0.00	0.00	577100.00	-	
14	Aman Saxena	19-11-2025	1,95,397.00	126270.00	Operational creditors (Emp.)	No	0.07	0.00	0.00	69127.00	-	
15	Nitin Choudhary	19-11-2025	3,28,429.00	236697.00	Operational creditors (Emp.)	No	0.12	0.00	0.00	91732.00	-	
16	Manish Kumar	19-11-2025	8,82,751.00	245609.00	Operational creditors (Emp.)	No	0.13	0.00	0.00	637142.00	-	
17	Tarun Charan	19-11-2025	4,83,004.00	249030.00	Operational creditors (Emp.)	No	0.13	0.00	0.00	233974.00	-	
18	Mohammad Ahsan Khan	19-11-2025	7,24,433.00	397319.00	Operational creditors (Emp.)	No	0.21	0.00	0.00	327114.00	-	

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
19	Anurag Kumar	19-11-2025	6,41,993.00	478929.00	Operational creditors (Emp.)	No	0.25	0.00	0.00	163064.00	-	
20	Aman Singh	20-11-2025	4,39,664.00	209921.00	Operational creditors (Emp.)	No	0.11	0.00	0.00	229743.00	-	
21	Malkeet Singh	20-11-2025	4,50,000.00	75284.00	Operational creditors (Emp.)	No	0.04	0.00	0.00	374716.00	-	
22	Hitesh Kumar	22-11-2025	5,55,000.00	335952.00	Operational creditors (Emp.)	No	0.18	0.00	0.00	219048.00	-	
23	Rishabh Sood	24-11-2025	1,07,40,859.00	3534179.00	Operational creditors (Emp.)	No	1.87	0.00	0.00	7206680.00	-	
24	Tarique Aziz	24-11-2025	5,00,000.00	103863.00	Operational creditors (Emp.)	No	0.05	0.00	0.00	396137.00	-	
25	Juhi Rajput	05-12-2025	3,01,155.00	117641.00	Operational creditors (Emp.)	No	0.06	0.00	0.00	183514.00	-	
26	Avesh Jindal	11-12-2025	10,29,304.00	318539.00	Operational creditors (Emp.)	No	0.17	0.00	0.00	710765.00	-	
27	Abhinav Tiwari	11-12-2025	29,18,665.00	979314.00	Operational creditors (Emp.)	No	0.52	0.00	0.00	1939351.00	-	
			3,52,30,353.89	1,20,95,146.00			6.39	-	-	2,31,35,207.89	-	

Claims have been provisionally collated/admitted based on the documents and declarations submitted, in accordance with the Insolvency and Bankruptcy Code, 2016 and other available records of the corporate debtor. The collated/admitted amounts are subject to revision upon verification of records and receipt of additional supporting documents, as per applicable provisions.